

APPENDIX IV-A

Sale Notice for sale of Immovable Property

E-Auction Sale Notice for sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to **Indiabulls Housing Finance Ltd. [CIN : L65922DL2005PLC136029] ("Secured Creditor")**, the physical possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on **26.02.2024 from 02.00 P.M. to 04.00 P.M.**, for recovery of **Rs. 16,41,967/- (Rupees Sixteen Lakh Forty One Thousand Nine Hundred Sixty Seven only)** pending towards Loan Account No. **HHLBAG00256175**, by way of outstanding principal, arrears (including accrued late charges) and interest till **09.01.2024** with applicable future interest in terms of the Loan Agreement and other related loan document(s) w.e.f. **10.01.2024** along with legal expenses and other charges due to the Secured Creditor from **SIDDARTH M, C MOHANACHANDRAN and HARSHAS**.

The Reserve Price of the Immovable Property will be **Rs. 11,75,000/- (Rupees Eleven Lakh Seventy Five Thousand only)** and the Earnest Money Deposit ("EMD") will be **Rs. 1,17,500/- (Rupees One Lakh Seventeen Thousand Five Hundred only)** i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

VACANT SITE BEARING No. 112, 'ATLANTIS' SURVEY No. 3/2, SITUATED AT HANUMANAYAKANAHALLI VILLAGE, KASABA HOBLI, MALUR TALUK, KOLAR DISTRICT, BENGALURU, KARNATAKA - 563130.

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullshomeloans.com. For bidding, log on to www.auctionfocus.in

Sd/-
Authorized officer
Indiabulls Housing Finance Limited

FORM A PUBLIC ANNOUNCEMENT [REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. IVANTI SOFTWARE INDIA PRIVATE LIMITED

1. NAME OF THE CORPORATE PERSON	M/S. IVANTI SOFTWARE INDIA PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	23 rd JUNE 2016
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC BANGALORE UNDER THE COMPANIES ACT, 2013
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2016FT094387
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UNIT 4A, LEVEL 2, BLOCK-B, 65/2, BAGMANE LAUREL, BAGMANE TECH PARK, C.V.RAMAN NAGAR, BYRASANANDRA, BANGALORE-560093, KARNATAKA
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th JANUARY 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: VISHWANATH RAJAGOPALAN ADDRESS: PLOT NO.4, 1/78A, DEVANAI NAGAR, 1 st STREET, MADIPAKKAM, CHENNAI-600091, TAMIL NADU E-MAIL: vishwanath.rajagopal@gmail.com MOBILE: 63792 52059 REG.NO: IBBI/PA-003/ ICAI-N-00275/2020-21/13069
8. LAST DATE FOR SUBMISSION OF CLAIMS	19 th FEBRUARY 2024

Notice is hereby given that the M/s. IVANTI SOFTWARE INDIA PRIVATE LIMITED has commenced Voluntary Liquidation on 20th January 2024. The stakeholders of M/s. IVANTI SOFTWARE INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims as on the commencement of the liquidation process in the appropriate form as per IBC Voluntary Liquidation Regulations 2017, on or before 19th February 2024 to the Liquidator at the address mentioned in the above Item 7. The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims, in person or by registered post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

DATE: 20th January 2024
PLACE: BANGALORE

VISHWANATH RAJAGOPALAN
LIQUIDATOR OF THE COMPANY
REG.NO: IBBI/PA-003/ICAI-N-00275/2020-21/13069

Mother Dairy Calcutta P.O.- Dankuni Coir Complex Dist : Hooghly, Pin - 712310

Ref. No.: WBMD/PUR/23-24/048
Dated-19.01.2024

Mother Dairy Calcutta invites e-tender for supplying of "Industrial Grade Non-iodised Common Salt" on Annual Rate Contract basis. Please visit www.wbtenders.gov.in and www.motherdairycalcutta.com for details. Last date of uploading of online offer is 05.02.2024 upto 03.00pm.

Chief General Manager

PUBLIC NOTICE

This is to notify General Public that, Sri. K.S. Chandrashekar, having acquired the Schedule Property through Sale deed from Sri.S.Mruthyunjaya on 09.03.2000, Reg No.4577/99-2000. Subsequent to death of K.S.Chandrashekar aforesaid schedule property devolved to his legal heir viz. Smt.H.B.Hemavathi W/o. Late K.S. Chandrashekar. she represent that the previous Allotment letter issued by C.I.T.B dated 17.05.1961 No. A7/733/H/61-62, in favour of H.C. Muniyappa, Possession Certificate issued by C.I.T.B dated 21.03.1962 in favour of H.C. Muniyappa, Sale Deed dated 07.07.1968, Reg No. 2179/1968-69 executed by H.C. Muniyappa in favor of S.Mruthyunjaya and Sale Deed dated 17.02.1973, Reg No.4032/1972-73 executed by C.I.T.B in favor of H.C. Muniyappa have been lost/misplaced. If any person's come in contact of the same or found they may return the same to my client or the below mentioned address. If in this regard, my client's have also lodged a police complaint in respect of lost document online which is registered as lost report No.0891730/2024 on 17.01.2024

In view of the above, anybody, who has any manner of right, title, charge, interest, claim on the said schedule Property or any objections in whatsoever manner may file their objections and/or to the undersigned within Seven days from the date of publication, and if the undersigned, does not receive any objections from whomsoever in whatsoever manner, then it shall be presumed that the said schedule Property is free from encumbrances and obligations.

SCHEDULE PROPERTY

All piece and parcel of the property bearing Site No.733/56, 5th Main Road, BBMP ward No.33, Vijayanagara, Bengaluru-560040, measuring East to West 35 feet and North to South 15.6 sq.ft, total measuring about 1806 sq.ft comprising of building comprising of Ground, First and Second Floor having built up area of Ground Floor 10 Square Meters, First Floor 9.50 Square Meters, 2nd Floor 1 Square Meter, with Ground Floor having Mosses Flooring, First and 2nd floor having Red oxide Flooring, RCC Roof, Jungle Wood Doors and Windows with basic amenities and bounded by: East : Site No.734, West: Site No.733/A, North: Road, South: Site No.716.

HEMANTHA K.M, Advocate
No.167/7, 1st Floor, 59th Cross, 13th Main, 3rd Block, Bastyanam Circle, Rajajinagar, Bengaluru-560010, Mobile No.9036625406
Email: hemanth554450@gmail.com
Smt.H.B.Hemavathi
Mobile No.9164688491
Dated: 19.01.2024

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Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to **Indiabulls Housing Finance Ltd. [CIN : L65922DL2005PLC136029] ("Secured Creditor")**, the physical possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on **26.02.2024 from 02.00 P.M. to 04.00 P.M.**, for recovery of **Rs. 71,26,161/- (Rupees Seventy One Lakh Twenty Six Thousand One Hundred Sixty One only)** pending towards Loan Account No. **HHLBAN00263162**, by way of outstanding principal, arrears (including accrued late charges) and interest till **09.01.2024** with applicable future interest in terms of the Loan Agreement and other related loan document(s) w.e. f. **10.01.2024** along with legal expenses and other charges due to the Secured Creditor from **RICH MATTHEW and SONIA RICH**.

The Reserve Price of the Immovable Property will be **Rs. 49,00,000/- (Rupees Forty Nine Lakh only)** and the Earnest Money Deposit ("EMD") will be **Rs. 4,90,000/- (Rupees Four Lakh Ninety Thousand only)** i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

FLAT No. 303, 3RD FLOOR, ADMEASURING ABOUT 1130 SQ. FT. SUPER BUILT UP AREA IN BLOCK-1 KNOWN AS "LEPAKSHI", IN THE MULTI STORED BUILDING KNOWN AS "KOUNIKA ESPANCA", KATHA No. 40, SY.No. 65/2, HOIRAMAVU AGARA VILLAGE, K. R. PURAM, HOBLI, BENGALURU EAST TALUK, BENGALURU - 560043, KARNATAKA, ALONGWITH ONE COVERED CAR PARKING SPACE AND 254 SQ. FT. UNDIVIDED, RIGHT, TITLE AND INTEREST IN THE LAND UNDERNEATH.

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullshomeloans.com. For bidding, log on to www.auctionfocus.in

Sd/-
Authorized officer
Indiabulls Housing Finance Limited

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The Reserve Price of the Immovable Property will be **Rs. 19,50,000/- (Rupees Nineteen Lakh Fifty Thousand only)** and the Earnest Money Deposit ("EMD") will be **Rs. 1,95,000/- (Rupees One Lakh Ninety Five Thousand only)** i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

RESIDENTIAL FLAT No. 210 on 1ST FLOOR, VIBRANT SUNRISE APARTMENTS, HAVING SUPER BUILT - UP AREA OF 570 SQ. FT. WITH PROPORTIONATE SHARE IN COMMON AREAS, ALONGWITH 170 SQ. FT. UNDIVIDED RIGHT AND INTEREST IN SURVEY No. 205/1, PARVATHINAGAR, KITHAGANURU VILLAGE, BIDARAHALLI HOBLI, BANGALORE EAST TALUK BENGALURU - 560048.

BOUNDED AS:
EAST : 25 FEET CEMENT CONCRETE ROAD AND PRIVATE PROPERTY
WEST : 20 FEET MUD ROAD
NORTH : VACANT LAND
SOUTH : VACANT PROPERTY

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullshomeloans.com. For bidding, log on to www.auctionfocus.in

Sd/-
Authorized officer
Indiabulls Housing Finance Limited

NOTICE TATA ELXST LTD ITPB Road, Whitefield, Bengaluru, Karnataka - 560048

Notice is hereby given that the certificate(s) for the undermentioned securities of the Company has/have been misplaced and the holder (s) of the said securities / applicant (s) has / have applies to the Company to issue duplicate certificate (s). Any person who has a claim in respect of the said securities should lodge such claim with the Company as its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate (s) without further intimation.

Name of the holder	Kind of Securities and face value	No. of Securities	Distinctive No. (s)	Certificate No.
Bharat Kumar Chandrakant Vaid Bhavna Bharat Kumar Vaid	10/-	100	16737231 to 16737330	112622
Name of Applicant Bharat Kumar Chandrakant Vaid Bhavna Bharat Kumar Vaid				

Date : - 20.01.2024
Place : - Mumbai

NAGPUR MUNICIPAL CORPORATION (MECHANICAL (WORKSHOP) DEPARTMENT)

E-TENDER NOTICE 2nd Call

Commissioner, NMC invites e-tenders for the following work. The details of e-tenders can be downloaded from e-tendering portal (www.mahatenders.gov.in).

Sr. No.	Name of Work	Estimate cost (In Rs.)
A	Supply, Installation, Commissioning of Air Pollution Control System with operation and maintenance for 1 year at Mokshdham Ghat, Gangabai Ghat, and Manewada Ghat	Rs. 1,62,60,000/-
Advt No : 896/PR, Date : 18/01/2024		Executive Engineer (Workshop), NMC, Nagpur

NAGPUR MUNICIPAL CORPORATION E-TENDER NOTICE

NMC is inviting bids from established bidders in the field for the development of the Mixed-Use Commercial Complex with Citizen Facilitation Centre Project at the Sokta Bhawan site. The said site is located near Agresen Square, Central Avenue Road, Gandhibagh, Nagpur. The proposed project site is having a land area of 6353 sq. mtrs. The detailed RFP Document shall be available online on the Government website: www.mahatenders.gov.in

Bidding Process Time lines:

(1) RFP Sale : 19/1/2024 till 19/2/2024 till 5 p.m. (2) Last Date of submission of written queries by prospective bidders : 1/2/2024 till 3 p.m. (3) RFP Online Submission Date : 19/2/2024 till 5 p.m. (4) Bid Security through online mode (Refundable) : Rs 1,00,00,000 (Rupees One Crore only). (5) RFP Document Cost through online mode (Non-Refundable) : Rs. 50,000/- (Rupees Fifty Thousand only).

NMC reserves the right to alter, modify any clause of the Bidding Documents including the Contract Agreement and also to annul the bidding process without assigning any reason whatsoever.
Advt No. 903/PR, Executive Engineer (Project)
Dt: 18/01/2024 NMC, Nagpur.

NAGPUR MUNICIPAL CORPORATION E-Tender Notice

Commissioner NMC invites e-tenders for the following work. The details of e-tenders can be downloaded by the Bidder on the e-tendering Portal (www.mahatenders.gov.in). The terms and conditions of e-tenders are available on e-tender Portal (www.mahatenders.gov.in). The sale and purchase of e-tenders can be done Online.

Name of Department : Executive Engineer (Project) Public Works Department

Sr. No.	Tender No.	Name of the Work	Amount put to Tender (In Rs)
1	09/2023/24	Artistic Wall Painting Work and Mural Work at Various Places in Nagpur Municipal Corporation Zone 1 to 10 Area Nagpur	2,33,18,570/-

Note: (1) Tender Submission End Date : 02.02.2024 (15:00 pm.) (2) Tender Opening Date : 05.02.2024 (If Possible 16:00 pm.)

Executive Engineer (Project),
Nagpur Municipal Corporation, Nagpur.

pnB Housing Regd. Office:- 9th Floor, Antriksh Bhavan, 22, K G Marg, New Delhi-110001. Phones:- 011-23357714, 23357172, 23705414, Website: www.pnbhousing.com

Marathahalli Branch : PNB Housing Finance Ltd. #56, 31 Arcade, 3rd floor, Marathahalli Ring Road, Devarabisanahalli, Bangalore - 560103

Jayanagar Branch : PNB Housing Finance Ltd.112512, Ground Floor, Hampi Nagar, Vijayanagar, Bangalore-560104

NOTICE UNDER SECTION 13(2) OF CHAPTER II OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE We, the PNB Housing Finance Limited (hereinafter referred to as "PNBHFL") had issued Demand Notice U/s 13(2) of Chapter II of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The said Demand Notice was issued to our Authorized Officer to all below mentioned Borrowers/Co-Borrowers/Guarantors since your account has been classified as Non-Performing (NPA) Assets as on the Reserve Bank of India/ National Housing Bank guidelines due to non-payment of instalments/interest. The contents of the same are the defaults committed by you in the payment of instalments of principal, interest, etc. Further, with reasons, we believe that you are evading the service of Demand Notice hence we are doing this Publication of Demand Notice in the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action/measures under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (4) of Section 13 of the said Act, the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 where under you can tender/pay the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNBHFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty. FURTHER, you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets.

Sr. No.	Loan Account No.	Name/ Address of Borrower and Co-Borrower(s)	Name & Address of Guarantor(s)	Property (ies) Mortgaged	Date of Demand Notice	Amount O/s as on date Demand Notice
1.	HOU/ MRH /061 /8/54 /1836	Mr. P. Thangaraju S/o. Mr. Karuppan Palani Swnmay & Mrs. Dhavamani Thangaraju W/o. Mr. P. Thangaraju Flat No 202, R/E-Elegance Apartment No 65/5, Haralur Main Road, AECs Layout A Block, Parappana Agragara, Bangalore, Karnataka-560100,	NA	A flat bearing number 202, located on the First floor of the Apartment building 'R/E Elegance' consisting of bedrooms, one Bathroom, one dining area and two bedrooms with attached Super Built up Area of 1250 square foot including proportionate share in common areas such as passages, lobbies, staircase etc. along with one car parking space, property bearing Survey No.65/5, measuring 15 (Fifteen) Guntas of land, converted for residential purpose vide conversion order bearing No. ALN/ (S/B) (B/H) S.R. 125/2012-13, issued by the office of the Deputy Commissioner, Bangalore District, Bangalore on 12.03.2013 and situated at Parappana Agrahara Village, Begur Hobli, Bangalore south Taluk, Bangalore	11/01/2024	Rs. 55,08,248.31/- (Rupees Fifty Five Lakh Eight Thousand Two Hundred Forty Eight and Thirty One Paisa) as on 09-01-2024.
2.	HOU/ MRH /091 /7/42 /9366	Mr. Karthik Krishna S/o. Mr. TM Murali Krishna & Mrs. T.M Rama Devi W/o. Mr. TM Murali Krishna No.428, 1st Main Road, 1st Cross, Near Kempe Gowda Swimming Pool, Shivajinagar, Gaviapuram, Bangalore, Karnataka-560019 Flat No 302, 3rd floor, Sai Sanket, Gaviapuram Extension, Bangalore, Karnataka-560019.	NA	All that piece and parcel of a Three bed room Apartment bearing No.302, measuring 205Sq.ft. of super built up area, situated in Third Floor on Front side of 'SAI SANKET', built on the property bearing Municipal No. SA1 PDK No.49-90-6, measuring East to West 98 ft and North to South 40 ft, in all measuring 3920 Sq.ft., situated at 2nd Cross Road (as per the Khatha extract 2nd Main Road), Gaviapuram Extension, Bangalore.	11/01/2024	Rs. 57,24,191.13/- (Rupees Fifty Seven Lakh Twenty Four Thousand Four Hundred Eighty One and Thirteen Paisa) as on 09-01-2024.
3.	HOU/ MRH /101 /6/32 /9016	Mr. Rakesh Kumar Paul S/o. Mr. Ranjan Paul & Mrs. Supri Devi W/o Mr. Rakesh Kumar Paul No 171/1, Type 2, Near Cantonment Railway Station, Vashanth Nagar, Bangalore, Karnataka-560046 Flat No 305, 2nd Floor, Block C, Aryan Goldan Arena, Sarjapura - Attibele Rd, Near Syndicate Bank, Sarjapura, Bengaluru, Karnataka-562123.	NA	A Three (3) Bedroom apartment bearing No. 305 in Block - C on the Second floor, of the residential complex known as "Golden Arena" to be constructed in the residentially converted land bearing Sy.No.319/2 (converted vide Official Memorandum No.ALN.AA.SR.293/2011-12, dt. 30-07-2012), measuring 29 (Twenty Nine) Guntas, Sy.No.320 (converted vide Official Memorandum No.ALN.AA.SR.293/2011-12, dt.30-07-2012), measuring (Seven) Guntas, Sy.No.320 converted vide Official Memorandum No.ALN.AA.SR.361/2012-13, dt.20-03-2013), measuring 1(One)acre, Sy.No.291/1 (converted vide Official Memorandum No. ALN. AA. SR.292/2011-12, dt.30-07-2012), measuring 1(One)Acre, Sy.No.320 (converted vide Official Memorandum No.ALN.AA.SR.361/2012-13, dt.20-03-2013), measuring 20(Twenty) Guntas, Sy.No.321 (converted vide Official Memorandum o.ALN.AA.SR.158/2011-12, dt.24-11-2011), measuring 06.26.08 (Twenty Six and Half) Guntas, Sy.No.321 (converted vide Official Memorandum No.ALN.AA.SR.157/2011-12, dt.24-11-2011), measuring 10 (Ten), Sy.No.321 (converted vide Official Memorandum No.ALN.AA.SR.291/2011-12, dt.30-07-2012), measuring 30 (Thirty) Guntas, situated at Bidaraguppe Village, Attibele Hobli, Anekal Taluk, Bangalore	11/01/2024	Rs. 25,24,481.51/- (Rupees Twenty Five Lakh Twenty Four Thousand Four Hundred Eighty One and Fifty One Paisa) as on 09-01-2024.
4	HOU /BA /N08 /6/70 /05	Mr. Arun Prakash Ravichandran S/o. Mr. Ravichandran Natarajan & Mrs. Padma-Shree Arun Prakash W/o. Mr. Arun Prakash Ravichandran No 132/6-2,3rd Main, 2nd Cross,Naveleya Nagar, JP Nagar 7th Phase, Bangalore, Karnataka-560078. Flat No C-405, 4th Floor, Block-B, Mulberry Mist, Sarjunese Main Road, Near sub register office, Varthur, Bangalore-560087	NA	APARTMENT bearing No. C-405, in Fourth Floor, "MULBERRY MIST" measuring 1180 Sq feet super Built-up Area, containing 2 Bedrooms, together with one Car Parking Space, including proportionate share in common areas such as passages, lobbies, staircase, contained in the multi-storied building to be constructed on the Property bearing converted Sy.No.57, and Property bearing converted Sy.No.58/1 and Property bearing converted Sy.Nos.56 and 55/3, all the said lands are situated at adjacent to each other at Varthur Village, Varthur Hobli, earlier Bangalore South Taluk, presently Bangalore East Taluk, totally measuring 3 Acres and 15 Guntas.	11/01/2024	Rs. 25,86,730.46/- (Rupees Twenty Five Lakh Eighty Six Thousand Seven Hundred Thirty Four and Sixty Three Paisa) as on 09-01-2024.

Place: Karnataka, Dated: 20/01/2024 Authorized Officer (M/s PNB Housing Finance Ltd.)

ONLINE E-AUCTION SALE OF ASSET KOTAK MAHINDRA BANK LIMITED REGISTERED OFFICE: 17 BIC, C-2, G-2, G-3, G-4, G-5, G-6, G-7, G-8, G-9, G-10, G-11, G-12, G-13, G-14, G-15, G-16, G-17, G-18, G-19, G-20, G-21, G-22, G-23, G-24, G-25, G-26, G-27, G-28, G-29, G-30, G-31, G-32, G-33, G-34, G-35, G-36, G-37, G-38, G-39, G-40, G-41, G-42, G-43, G-44, G-45, G-46, G-47, G-48, G-49, G-50, G-51, G-52, G-53, G-54, G-55, G-56, G-57, G-58, G-59, G-60, G-61, G-62, G-63, G-64, G-65, G-66, G-67, G-68, G-69, G-70, G-71, G-72, G-73, G-74, G-75, G-76, G-77, G-78, G-79, G-80, G-81, G-82, G-83, G-84, G-85, G-86, G-87, G-88, G-89, G-90, G-91, G-92, G-93, G-94, G-95, G-96, G-97, G-98, G-99, G-100, G-101, G-102, G-103, G-104, G-105, G-106, G-107, G-108, G-109, G-110, G-111, G-112, G-113, G-114, G-115, G-116, G-117, G-118, G-119, G-120, G-121, G-122, G-123, G-124, G-125, G-126, G-127, G-128, G-129, G-130, G-131, G-132, G-133, G-134, G-135, G-136, G-137, G-138, G-139, G-140, G-141, G-142, G-143, G-144, G-145, G-146, G-147, G-148, G-149, G-150, G-151, G-152, G-153, G-154, G-155, G-156, G-157, G-158, G-159, G-160, G-161, G-162, G-163, G-164, G-165, G-166, G-167, G-168, G-169, G-170, G-171, G-172, G-173, G-174, G-175, G-176, G-177, G-178, G-179, G-180, G-181, G-182, G-183, G-184, G-185, G-186, G-187, G-188, G-189, G-190, G-191, G-192, G-193, G-194, G-195, G-196, G-197, G-198, G-199, G-200, G-201, G-202, G-203, G-204, G-205, G-206, G-207, G-208, G-209, G-210, G-211, G-212, G-213, G-214, G-215, G-216, G-217, G-218, G-219, G-220, G-221, G-222, G-223, G-224, G-225, G-226, G-227, G-228, G-229, G-230, G-231, G-232, G-233, G-234, G-235, G-236, G-237, G-238, G-239, G-240, G-241, G-242, G-243, G-244, G-245, G-246, G-247, G-248, G-249, G-250, G-251, G-252, G-253, G-254, G-255, G-256, G-257, G-258, G-259, G-260, G-261, G-262, G-263, G-264, G-265, G-266, G-267, G-268, G-269, G-270, G-271, G-272, G-273, G-274, G-275, G-276, G-277, G-278, G-279, G-280, G-281, G-282, G-283, G-284, G-285, G-286, G-287, G-288, G-289, G-290, G-291, G-292, G-293, G-294, G-295, G-296, G-297, G-298, G-299, G-300, G-301, G-302, G-303, G-304, G-305, G-306, G-307, G-308, G-309, G-310, G-311, G-312, G-313, G-314, G-315, G

